generate at least one hundred million jobs in a period of 10 years (Ten million jobs in each year).

Workers of PEPSICO Unit

2741. SHRI JIBON ROY;

SHRI DIPANKAR MUKHERJEE: Will the Minister

of LABOUR be pleased to state:

(a) whether it is a fact that the management of PEPSICO unit in Jaunpur, U.P. is forcing the workers to sign individual letter of undertaking after closing down the unit;

(b) whether it's also a fact that the same management had been refusing to attend the conciliation proceedings initiated by the State Labour Department; and

(c) whether Government will all ensure compliance of industrial legislation by the multi-national companies operating in India?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) to (c) The information is being collected and will be laid on the Table of House.

Authorised Strength of All India Administrative Service

2742. SHRI S. RAMACHANDRAN PILLAI: Will the PRIME MINISTER be pleased to state:

(a) what is the authorised strength of All India Administrative Services for the States, state-wise and Centre; and

(b) the criteria adopted in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSIONS AND PENSIONERS' WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI VASUNDHARA RAJE): (a) Indian Administrative Service officers are borne on the various State cadres only. A Statement showing the State-wise authorised strength is enclosed (*see* below).

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